

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 37(ND)14
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotels & Resorts Pvt. Ltd.
& ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KRISHNA KUMAR		Reliance	
2.	Aravati T. Chaudale	Adv	Respondent No. 1/1012 414	
3.	Himanshu Vij	Adv		
4.	Karan Mallhotra	Adv		
5.	Ajeet Kishan	Adv		

ORDER

List with C.P. No. 36/14 on 24.03.2017.

sq-
[S.K. MOHAPATRA]
MEMER [T]

sq-
[INA MALHOTRA]
MEMBER [JUDICIAL]